

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 271 OF 2017

Dated: 22nd May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Hubli Electricity Supply Company Ltd. & Ors.

.... Appellant(s)

Vs.

Udupi Power Corporation Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. D. L. Chidanand

Counsel for the Respondent(s) : Ms. Meghana Aggarwal for R-1

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 20.06.2018 after serving copy on the other side.

List the matter on **07.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**